

IN THE HIGH COURT OF KERALA AT ERNAKULAM

PRESENT

THE HONOURABLE MR.JUSTICE GOPINATH.P.

FRIDAY, THE 15TH DAY OF MAY, 2020/25TH VAISAKHA, 1942

W.P(C) NO.9961 OF 2020

PETITIONER

1. VIJAYAKUMARI, AGED 52 YEARS,
W/O LATE SURESHKUMAR, SOUPARNIKA HOUSE,
KAAVILPAATTU P.O, NEAR MARIYAMMANKOVIL,
OLAVAKKODE PALAKKAD DISTRICT.
2. RANJITH K.S, AGED 30 YEARS,
S/O LATE SURESHKUMAR, SOUPARNIKA HOUSE,
KAAVILPAATTU P.O, NEAR MARIYAMMANKOVIL,
OLAVAKKODE PALAKKAD DISTRICT.
3. MANIKYAN V, AGED 55 YEARS,
S/O VENKITTACHALAM, PADIKKAPARAMBIL HOUSE,
OTTAPALAM P.O, MAHILASAMAAJAM ROAD,
PALAKKAD DISTRICT.

RESPONDENT

STATE OF KERALA REP BY PUBLIC PROSECUTOR,
HIGH COURT OF KERALA.

R1 BY SMT.VINITHA B, GOVERNMENT PLEADER

THIS WRIT PETITION HAVING COME UP FOR ADMISSION ON 15.05.2020,
THE COURT ON THE SAME DAY DELIVERED THE FOLLOWING:

O R D E R

Admit.

The petitioner shall implead the proper officials on the party array. The petitioner shall also implead the defacto complainant.

Post on 19.05.2020 along with Cr1.M.C.No.8443 of 2019.

Sd/-

**GOPINATH P
JUDGE**

SMA

APPENDIX

PETITIONERS EXTS.

EXHIBIT P1 - THE TRUE COPY OF THE COMPLAINT DATED 25.07.2019
SUBMITTED BY KEERTHI BEFORE KOTTAKAL POLICE.

EXHIBIT P2 - THE TRUE COPY OF THE FINAL REPORT SUBMITTED BY THE
POLICE IN CRIME 150/2019.

EXHIBIT P3 - THE TRUE COPY OF THE ORDER DATED 16.12.2019 IN
CRL.M.C 8443/2019.

EXHIBIT P4 - THE TRUE COPY OF THE ORDER NO D1-4737/2020/MM
DATED 21.01.2020.